

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/173(CHE)/2021**  
**PETITION NUMBER : CP/885/IB/2018**  
**NAME OF THE APPLICANT : K Sivalingam (RP) MPL Cars Pvt Ltd**  
**NAME OF THE RESPONDENT(S) : Singaravelu Ravindranathan & 8 Others**  
**UNDER SECTION : Sec 66 r/w Sec 60(5) of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. Badhirinarayanan for R6 and R8. Ld. Counsel Ms. Elakiya R3 and R4. Ld. Counsel Ms. Ambili Menon for R1 and R2. Mr. Sivalingam RP in person. Ld. Counsel Ms. Ramya for R9.

List the application on **21.06.2024** for hearing.

-Sd-

**VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**